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**BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. (I.B) No. 34/7/NCLT/AHM/2018**

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.06.2018**

Name of the Company: ALPS Chemicals Pvt Ltd  
V/s.  
Ratnesh Metal Industries Pvt Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy  
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	SAURABH G. AMIN	} ADVOCATE	FOR, RATNESH METAL INDUSTRIES PVT. LTD. (RESPONDENT)	<del>S G Amin.</del>
2.	KEWAL J. SHAH			<del>K Shah.</del>

**ORDER**

None present for the Financial Creditor/ Petitioner. Advocate Mr. Saurabh Amin with Advocate Mr. Kewal Shah are present for Respondent.

At the request of both sides the matter is adjourned on such ground that the parties are making effort for settlement.

List the matter on 12.07.2018.

  
**HARIHAR PRAKASH CHATURVEDI  
MEMBER JUDICIAL**

Dated this the 1st day of June, 2018.